

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00305/2018**

**Thursday, this the 5<sup>th</sup> day of April, 2018**

**CORAM:**

**Hon'ble Dr. K.B. Suresh, Judicial Member**  
**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

K.T. Varghese Panicker, aged 55, S/o. K.V. Thomas Panicker,  
 (Deputy Collector (RR) Collectorate, Kollam, Residing at  
 Kallarackal Puthen Bunglavu, Near Railway Station,  
 Mukkada, Kundara PO, Kollam – 691 501. .... **Applicant**

**(By Advocate : Mr. P.V. Mohanan)**

**V e r s u s**

1. Union of India, represented by Secretary to Government, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, North Block, New Delhi – 110 001.
2. The State of Kerala, represented by Chief Secretary to Government, Government Secretariat, Thiruvananthapuram – 695 001.
3. The Selection Committee for Selection and appointment to Indian Administrative Service, Constituted under Regulation 3 of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955, represented by its Chairman, Union Public Service Commission, Shajahan Road, New Delhi – 110 069.
4. The Union Public Service Commission, represented by its Secretary, Shajahan Road, New Delhi – 110 069. .... **Respondents**

**[By Advocates : Mr. Sinu G. Nath, ACGSC (R1),  
 Mr. M. Rajeev, GP (R2) &  
 Mr. Thomas Mathew Nellimoottil (R3&4)]**

This application having been heard on 05.04.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Dr. K.B. Suresh, Judicial Member –**

Heard the learned counsel appearing for the parties.

2. It is submitted at the bar that in cases where the applicant is to retire soon we normally issue an order as we have done in OA No. 180/1001/2015 dated 18.12.2015. Accordingly, we hold that despite the retirement of the applicant on 31.7.2018 he may be considered for IAS selection for the years 2017 & 2018, if otherwise found fit.

3. The Original Application is disposed of in the above terms. No order as to costs.

**(E.K. BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(DR. K.B. SURESH)  
JUDICIAL MEMBER**

“SA”

**Original Application No. 180/00305/2018****APPLICANT'S ANNEXURES**

**Annexure A1** – True copy of the GO(Rt) No. 3862/2008/RD dated 4.12.2008.

**Annexure A2** – True copy of the GO (Rt) NO. 4340/2011/RD dated 3.10.2011.

**Annexure A3** – True copy of the GO(P) No. 314/2014/RD 21.7.2014 along with extract of seniority list of Deputy Collector period from 21.1997 to 31.7.2013.

**Annexure A4** – True copy of the notification F. No. 14015/12/2017-AIS(I)-B dated 25.10.2017.

**Annexure A5** – True copy of the proceeding No. L.R. E6-53004/2017 dated 13.11.2017.

**Annexure A6** – True copy of the proceeding E1-1000/17, dated 5.2.2018.

**RESPONDENTS' ANNEXURES**

Nil

-X-X-X-X-X-X-X-X-X-X-